

**THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR):** (a) to (c). Yes Sir. During the years 1979 and 1980 only one investigation was ordered under Section 237(b) of the Companies Act, 1956 in respect of M/s Associated Journals Ltd.

#### Exploration in Gujarat

4047. **SHRI DAULATSINHJI JADEJA:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any further exploration has been conducted in Gujarat recently; and

(b) if so, what are the findings?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI):** (a) Yes, Sir.

(b) ONGC commenced drilling on 3 new structures in Gujarat during 1980-81. Besides, drilling was continued on 19 old structures. A total of 15 exploratory wells have so far been drilled during the year upto November, 1980. The notable achievement during the period has been the discovery of gas on a new structure called Dahej.

#### News Captioned "Swami Secures Oil Bonanza"

4048. **SHRI S. M. KRISHNA:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether his attention has been drawn to the news item 'Swami secures Oil bonanza' appearing in the Bombay Blitz dated the 22nd November, 1980; and

(b) if so, his reaction thereto?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI):** (a) Yes, Sir.

(b) The news is without any basis.

#### Appointment of New Chief Personnel Manager in D.V.C.

4049. **SHRI SOMNATH CHATTERJEE:** Will the Minister of ENERGY be pleased to state:

(a) whether a new Chief Personnel Manager has been appointed in D.V.C.;

(b) how and when such appointment has been made; and

(c) whether the appointment, if any, was made pursuant to any decision of the Board of D.V.C.?

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) and (b). No new Chief Personnel Manager has been appointed in the DVC. A new Director of Personnel has been appointed on deputation with effect from 26-9-80 following the reversion of his predecessor.

(c) In such cases of deputation, it is not the practice of DVC to have prior approval of the Board.

#### Amount Spent for Fitting Additional Gadgets to the Official car of the Chairman D. V. C.

4050. **SHRI SOMNATH CHATTERJEE:** Will the Minister of ENERGY be pleased to state:

(a) the amount spent for fitting additional gadgets and fixtures to the official car of the Chairman of D.V.C. since the appointment of the present incumbent; and

(b) the reasons for incurring such expenditure?

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) and (b). Rs. 710.00 was spent for fitting fans and reading lamps in Chairman's official car to facilitate his working during travel.